

612-88

Re V. N. Kalia for petitioner

Mr. D. K. Sharma Representative
of Respondent

Counsel for petitioner does
not want to file affidavit and
additional documents, Hence
put up for final hearing before
the Court on 3-4-88.

REGISTRAR

Central Administrative Tribunal
Jodhpur Bench, Jodhpur

16/2/88.

The venue of this case be kept
at Jaipur. Petitioner to Counsel be
re-notified for 3/4/88.

G. C. Singhai
A.M.

Notices Issued.

- (1) A-1 775
- (2) A-1 P 776
- (3) A-1 R 777

17-2-88

All Notices Served

3.4.88

None present for petitioner.
Mr. B. K. Sharma representative for
Respondent.

7-11: Called several times.

None present for petitioner. Case
dismissed in default.

G. C. Singhai

B. K. Sharma

admitted
16/2/88
B. K. Sharma

by sent to
note
4/8/88
and Jodhpur
4/4/88